

(e) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (c) The Government has directed Bharat Sanchar Nigam Limited (BSNL) that resources should not be procured from the Chinese vendors for deployment in the sensitive regions of Assam, Manipur, Tripura, Sikkim, Nagaland, Arunachal Pradesh, Mizoram, Meghalaya, West Bengal, Gujarat, Rajasthan, Punjab, Jammu and Kashmir, Himachal Pradesh, Uttarakhand and Maharashtra. BSNL has reported that it had not made a contract with the Chinese company Huawei to supply 2.5 crores of lines in Delhi, Tamil Nadu, Kerala, Karnataka, Andhra Pradesh, Goa, Madhya Pradesh and Chhattisgarh.

(d) and (e) Review of rules in the interest of national security is a continuous process.

3G frequency band

1537. SHRI NANDAMURI HARIKRISHNA:

SHRI M.V. MYSURA REDDY:

SHRI PENUMALLI MADHU:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there is tussle between his Ministry and the Defence Ministry with regard to the release of 3G frequency band to be released for auction;

(b) whether it is also a fact that his Ministry is asking to release frequency bands between 1920 Mhz and 1980 Mhz and the Defence Ministry is prepared to release only between 1950 Mhz and 1970 Mhz;

(c) whether there is any clause with regard to release of frequency band in the agreement between his Ministry and Defence Ministry;

(d) if so, the details thereof; and

(e) what would be its impact on the proposed auction of 3G fixed on 7 December, 2009?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir. A Memorandum of Understanding (MoU) has been signed between Ministry of Communication and Information Technology and Ministry of Defence on 22nd May 2009, regarding the release of 3G spectrum in 1920-1980 MHz band out of Defence usage for auction.

(b) Department of Telecommunications (DoT) is asking to release 5 blocks of 5MHz in the band 1920-1980 MHz, which includes the band 1950-1970 MHz also.

(c) and (d) Yes, Sir. The Armed Forces will release the spectrum out of Defence usage, in a time bound manner as per the triggers of MoU As per the clause in MoU, Ministry of Defence has already released 10 MHz.

(e) As per the decisions of Empowered Group of Ministers (EGoM), DoT has decided to auction upto 20 MHz of paired 3G spectrum in the 2.1 GHz band in the telecom service areas where 25 MHz or more paired spectrum is available. In telecom service areas where less than 25 MHz paired spectrum is available in the 2.1 GHz band, the actual amount of available spectrum in blocks of 2X5 MHz would be auctioned. Auction would be conducted according to the Revised Information memorandum issued on 23/10/2009 and published on Department of Telecommunications (DoT) website.

Kudumbini project

1538. SHRI A. VIJAYARAGHAVAN:

SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the Kerala State Government has submitted a proposal to set up a project entitled "Kudumbini" to provide BPO facility for women at home on a pilot basis in Kozhikode district of Kerala with a total project cost of Rs.575 lakh; and

(b) if so, the details of the project and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Government of Kerala vide its letter - DO N0.4332/B1/2008/ITD dated 27.09.2008 has submitted a proposal for "Kudumbini Women BPO".

(b) This project proposal was for utilizing the power of ICT to distribute work spatially and provide supplementary income to women who are otherwise unable to go out for work. The Department has decided not to provide any financial support for the project.

Special data infrastructure

1539. SHRI K.E. ISMAIL:

SHRI P. RAJEEVE:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government provides financial assistance to the States to set up special data infrastructure;

(b) if so, whether Government has provided financial assistance to the State of Kerala in this regard; and